

DIVISION BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/51(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

| | |
|------------------|---|
| IN THE MATTER OF | PRICEWATERHOUSECOOPERS DIGITAL SERVICES PRIVATE LIMITED |
| UNDER SECTION | SUB-SECTION (L) OF SECTION 230 |

Appearances (via video conferencing/physically)

Mr. D N Sharma, Adv. : For Petitioner
Mr. Shounak Mitra, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Post this matter on **10/5/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**